

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/221(CHE)/2021
NAME OF THE PETITIONER(S) : Central Bank of India
NAME OF THE RESPONDENTS : Vijayaraj Surana
UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Present: None for the Petitioner.

Ld. Counsel Shri. B Thilak Narayanan for IRP.

None for the Respondent.

IRP report already received. On 01.04.2024, it was submitted on behalf of the Respondent that Respondent has not to file any Reply to the Report filed by the IRP and the same may be adopted and proceeded with.

Today, none for the parties is present.

List the petition for hearing on **28.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)